

(c) if so, the reasons therefor, and the criteria adopted in such allotment?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) The Ministry of Railways have imposed a ban on increase in the number of stalls etc. by the Zonal Railways.

(b) Yes, Sir. Few stalls were sanctioned by this Ministry.

(c) These were sanctioned to meet the requirements of the passengers.

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Airport of Aizawl

4386. DR. C. SILVERA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to construct another airport at Aizawl to accommodate Indian Airlines flights;

(b) if so, the details thereof;

(c) whether some survey and other technicalities on this project have been completed;

(d) whether any programme has been drawn up to start construction work on this Airport; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) to (e) Do not arise. 221.12

[Translation] 221.12

Halt of Banaras Express at Mathurapur Station

4387. SHRI JANARDAN YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to provide a halt of Banaras Express at Mathurapur railway station in Bihar;

(b) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) There is no train on Eastern Railway named Banaras Express. However, there is no proposal at present to provide the stoppage of any Mail/Express train at Mathurapur.

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Land for Nepa Mill Project at Moradabad

4388. SHRI AMRATLAL VALLABH DAS TARWALA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the foundation of Ali-ganj (Moradabad) Project of Nepa Mill was laid twice during 1989;

(b) if so, the amount spent on both these occasions; and

(c) the total land acquired by the mill for this project so far and the payments made in the form of compensation in regard thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) Originally foundation stone laying ceremony was scheduled for 1st September, 1989 but due to heavy rains and bad weather the visit of Hon'ble Prime Minister was called off at the last minute. However, the then Hon'ble Prime Minister laid the foundation stone on 15th September, 1989. A total amount of Rs. 24.64 lakhs was spent for the arrangements made on both the occasions.

(c) Against the requirement of 800 acres of land, a total of 570.225 acres of land has been acquired so far, for this project. Provisional payment of Rs. 1.7 crores has been made to the State Government of Uttar Pradesh towards disbursement of compensation.